official or other levels and what is the Central Government's reaction to the - findings of these inquiries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. D. PATIL): (a) "Yes, Sir.

- (b) The Government of U.P. have set a Judicial Inquiry to be conducted by Shri S. P. Verma, retired Chief Justice of Allahabad High Court to enquire into the recant Aligarh riots. The terms of reference of the Inquiry Commission are as follows:
  - (i) ascertaining the factes regarding the incidents including the number of casualties and the causes which led to those incidents resulting in injuries to public servants and others.
- (ii) assessing the manner of handling of the situation by local authorities concerned and ascertaining, particularly whether adequate steps were taken and also whether the force used (including rate with the requirements of the firing) was justified and commensusituation.
- (iii) assesing and fixing the res-0} P83 {SB uaaq \$mj UOISSTUMUOO \$m.} 's^uappu.i pies am o; gui^aj jos.iaq; }U8}X9 jnj} PUB '^ijiqisuod complete the inquiry within a period of four months."
- (c) Government is awaiting the report of the Inquiry Commission. The Minorities Commission also went to Aligarh recently and their report is also awaited.

## Road accidents in Delhi

335. SHRI JAGDISH JOSHI: SHRI KHURSHED ALAM KHAN: SHRI PIARE LALL KUREEL URF PIARE LALL TALIB

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi is considered to be the worst city in the matter of road accidents as -compared t<sub>0</sub> other cities in India;

- (b) whether it is also a fact that, according to statistics, a person is killed every 12 hours, as a result of such accidents; and
- (c) if so, what measures Government have taken to minimise road accidents in the Capital?
- ' THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL). (a) No, Sir.
- (b) 597 persons were killed in road accidents in Delhi during the period from 1-1-1978 to 31-10-1978.
- (c) The following steps have been taken to minimise the road accidents:—
  - (i) Maximum speed limit for various types of vehicles has been reduced on different roads. Traffic police is making surprise checks for overspeeding and negligent driving and prosecuting the offenders. *On* an average 4 mobile courts conduct on the spot prosecution.
- (iii) Restrictions are being imposed on certain roads for loading . . safety are conveyed through radio, T.V., cinema slides, lectures and by distribution of pamphlets.
  - (iii)' Restrictions are being imposed on certain roads *for* loading and unloading and parking and making entry one way.
  - (iv) Efforts are also being made to widen and improve roads and to construct more cycle tracks.

## Increase in the price of match boxes

336. SHRI JAGDISH JOSJHI: SHRI KHURSHED ALAM KHAN: SHRI PIARE LALL KUREEL URF PIARE LALL TALIB:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the price of the WIMCO brand of match boxes is the highest in the market;
- (b) whether it is also a fact that the WIMCO has raised the price of its product several times during the last